

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 893  
TO BE ANSWERED ON 09.02.2023**

**EXTENSION OF HEALTH SERVICES UNDER ESIC TO ALL THE  
DISTRICTS**

**893. DR. KANIMOZHI NVN SOMU:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government has decided to extend health services provided under the Employees' State Insurance Corporation (ESIC) to all the districts of the country and if so, the details thereof;**
- (b) whether Government proposes to open ESIC hospitals/health centres in the districts which lack such hospitals/health centres; and**
- (c) the details of various other patients, apart from the beneficiaries of ESIC scheme, who are likely to get health services in ESIC hospitals/health centres?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): The Employees' State Insurance Corporation (ESIC), in its meeting on 18.12.2015, decided to expand coverage of ESI scheme to all the districts of the country in a phased manner.**

**(b): Setting up of ESI hospital is an ongoing process and is based on the number of Insured Persons (IPs) in an area in accordance with the norms of the Employees' State Insurance Corporation.**

**(c): Apart from ESI beneficiaries, other patients can also avail medical services from the underutilised hospitals of the ESIC on user charges basis.**

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